

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:4738

ANSWERED ON:12.08.2014

SUBSIDY TO COOPERATIVE SOCIETIES

Adsul Shri Anandrao ;Shetti Shri Raju alias Devappa Anna;Yadav Shri Dharmendra

**Will the Minister of AGRICULTURE be pleased to state:**

(a) whether the Government is considering to grant autonomous status to the cooperative societies;

(b) if so, the details thereof; and

(c) the details of assistance/subsidy given to cooperative societies by the National Cooperative Development Corporation (NCDC) for the development of cooperative sector in the country during each of the last three years and the current year, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. SANJEEV KUMAR BALYAN)

(a) & (b): 'Cooperative Societies' is a State subject under Seventh Schedule of the Constitution of India. Accordingly, the concerned States/UTs have enacted their own Cooperative Societies Acts for incorporation, regulation and winding up of these Cooperative Societies. Government of India in the Department of Agriculture & Cooperation has taken various measures for promoting and developing the cooperative sector in the country to function as Autonomous Cooperative Organisations accountable to their members. These include, inter-alia, framing of national policy of cooperatives, enactment of Multi State Cooperative Societies (MSCS) Act, 2002 and amendment in the Constitution in respect of cooperatives.

(c): Details of financial assistance released by National Cooperative Development Corporation (NCDC) to Cooperative Societies during last three years and current year, state-wise are given at Annexure-I.